

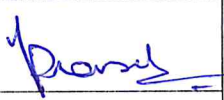
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.69/14/HDB/2017
NAME OF THE COMPANY	Vani Boards Limited
NAME OF THE APPLICANT/PETITIONER	Vani Boards Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	naviprasad@vniboards.com 9440234074	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri D.V.A.S. Ravi Prasad, Ld. Counsel for Petitioner.

C.P. is disposed of by separate order and orders pronounced.


Member (T)

pc


Member (J)